NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/27/2016

NAME OF THE PETITIONER(S)

: S. Padma and Another

NAME OF THE RESPONDENT(S)

: Marutham Farms Pvt Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Count for Resp 1.243

GR HARI SHANKAR MANI

Politioner

ORDER

Shri Sandeep Kumar, counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for R1 to R3 present and furnished the particulars of R5 to R16 to the counsel for petitioner. Counsel for petitioner is directed to amend the petition and furnish a copy of the same to the other side. He is also directed to serve notice to the proposed R5 to R16 and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. Put up on 30.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)